

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 60 of 2013

Dated: 6th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.Rakesh Nath, Technical Member**

Daman Industries Association ... Appellant(s)

Versus

**Electricity Department of Daman
& Diu & Anr.Respondent(s)**

**Counsel for the Appellant(s): Mr. Paban K. Sharma
Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Mr. Varun Pathak with
Mr. Anish Garg, (Rep) for R-2**

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Wellknown Polyesters Ltd. ... Appellant(s)

Versus

**Electricity Department of Daman
& Diu & Anr.Respondent(s)**

**Counsel for the Appellant(s): Mr. Paban K. Sharma
Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Mr. Varun Pathak with
Mr. Anish Garg, (Rep) for R-2**

ORDER

Written submissions have been filed by the Learned Counsel for the Appellant as well as the Respondent no.1. The Learned Counsel for the Respondent No.2 – “Jt.ERC” requests to file reply written submissions. Accordingly, he is directed file his written submissions on or before 16.9.2013 after serving copy on the other side.

Post the matter for reporting compliance on **16.9.2013.**

**(Rakesh Nath)
Technical Member**

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**(Justice M. Karpaga Vinayagam)
Chairperson**

